

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:3341

ANSWERED ON:11.12.2001

PENALTY TO CRICKET PLAYERS IN SOUTH AFRICA TEST SERIES

AJAY SINGH CHAUTALA;ASHOK NAMDEORAO MOHOL;DR. KIRIT SOMAYA

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether top Indian cricket players have been penalised by the match referee during the second test match of the India-South Africa test series;
- (b) if so, whether the Government and BCCI has opposed the decision; and
- (c) if so, the details of measures taken to address the issue?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHAKIRISHNAN)

(a) to (c): Six Indian Cricket players had been penalized by the match referee during the second test match between India and South Africa. The BCCI has taken up the issue with the International Cricket Council (ICC). As this was an issue between BCCI and ICC, the Government has no role to play in this matter.